NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

278/441/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018.

NAME OF THE COMPANY: M/s. MGF Developments Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

Present: Ms. Kusum Yadav, Company Prosecutor for the ROC

ORDER

Renotify this case on 18th September, 2018

—Sd—
(Deepa Krishan)
Member(T)

—Sd—
(Dr. Deepti Mukesh)
Member(J)

(Ginni)